

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:395

ANSWERED ON:06.12.2013

COMPLAINTS AGAINST PETROL PUMPS AND LPG DEALERS

Gulshan Smt. Paramjit Kaur

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of complaints along with the details of the nature of complaints received against the petrol pump dealers and LPG distributors of various Public Sector Oil Marketing Companies during the last year and the current year; State/UT-wise;
- (b) whether any action has been taken against the guilty persons/defaulters during the said period;
- (c) if so, the details thereof; Company-wise and year-wise; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): The complaints received against petrol pump dealers and LPG distributors respectively for various kinds of complaints. State/UT-wise during last year and during April-September, 2013 are at Annexure I & II respectively.

(b) to (d) : During the last year and current year (April – September, 2013), action of termination, suspension of sales and supplies, issuing of warning letter, fine & penalty etc. in 93 and 4313 instances against Retail Outlet and LPG distributors respectively. Company-wise and year-wise detail is at Annexure III & IV respectively.